

ITEM NO.43

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 335/2024

VANSHIKA YADAV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 119476/2024 - EXEMPTION FROM FILING O.T. IA No. 136442/2024
- INTERVENTION APPLICATION)

WITH

W.P.(C) No. 362/2024 (X)
(FOR FOR GRANT OF INTERIM RELIEF ON IA 130606/2024 FOR EXEMPTION
FROM FILING O.T. ON IA 130607/2024 FOR STAY APPLICATION ON IA
135181/2024 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 135182/2024
FOR impleading party ON IA 135183/2024)

W.P.(C) No. 369/2024 (PIL-W)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 131601/2024 FOR INTERVENTION
APPLICATION ON IA 135632/2024 FOR APPROPRIATE ORDERS/DIRECTIONS ON
IA 136116/2024)

W.P.(C) No. 368/2024 (PIL-W)
(FOR FOR EX-PARTE AD-INTERIM RELIEF ON IA 131530/2024 FOR EARLY
HEARING APPLICATION ON IA 131968/2024 FOR impleading party ON IA
134489/2024)

W.P.(C) No. 377/2024 (PIL-W)
(FOR FOR EXEMPTION FROM FILING O.T. ON IA 132828/2024 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 134302/2024)

W.P.(C) No. 376/2024 (PIL-W)
(IA No. 132820/2024 - EXEMPTION FROM FILING O.T. IA No. 132819/2024
- STAY APPLICATION)

W.P.(C) No. 375/2024 (X)
IA No. 132817/2024 - EX-PARTE STAY IA No. 132818/2024 - EXEMPTION
FROM FILING O.T.)

W.P.(C) No. 394/2024 (PIL-W)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 135671/2024)

W.P.(C) No. 382/2024 (X)

W.P.(C) No. 389/2024 (X)

T.P.(C) No. 1602/2024 (XV)
(IA No. 134285/2024 - EX-PARTE STAY)

T.P.(C) No. 1597/2024 (XVI)
(FOR ADMISSION and IA No.133980/2024-EX-PARTE STAY)

T.P.(C) No. 1596/2024 (XVI)
(FOR ADMISSION and IA No.133634/2024-EX-PARTE STAY)

W.P.(C) No. 383/2024 (X)
(FOR ADMISSION and IA No.134197/2024-GRANT OF INTERIM RELIEF and IA No.134198/2024-EXEMPTION FROM FILING O.T.)

T.P.(C) No. 1600/2024 (IX)
(FOR ADMISSION and IA No.134256/2024-EX-PARTE STAY)

W.P.(C) No. 381/2024 (X)
(IA No. 133878/2024 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 384/2024 (X)
(FOR ADMISSION and IA No.134205/2024-EX-PARTE STAY)

W.P.(C) No. 410/2024 (PIL-W)

W.P.(C) No. 419/2024 (PIL-W)

W.P.(C) No. 412/2024 (X)

W.P.(C) No. 415/2024 (X)

W.P.(C) No. 425/2024 (X)

W.P.(C) No. 407/2024 (X)

W.P.(C) No. 414/2024 (X)
(FOR ADMISSION)

W.P.(C) No. 404/2024 (X)
(FOR ADMISSION)

W.P.(C) No. 420/2024 (X)
(FOR ADMISSION and IA No.140324/2024-STAY APPLICATION)

**W.P.(C) No. 423/2024 (X)
(FOR ADMISSION)**

**W.P.(C) No. 427/2024 (X)
(FOR ADMISSION)**

**W.P.(C) No. 401/2024 (X)
(FOR ADMISSION and IA No.136640/2024-EX-PARTE STAY)**

**W.P.(C) No. 403/2024 (X)
(FOR ADMISSION and IA No.136825/2024-EX-PARTE STAY)**

**W.P.(C) No. 398/2024 (X)
(FOR ADMISSION)**

**W.P.(C) No. 406/2024 (X)
(FOR ADMISSION and IA No.137965/2024-EX-PARTE AD-INTERIM RELIEF and
IA No.137964/2024-EXEMPTION FROM FILING O.T.)**

**T.P.(C) No. 1659/2024 (XIV)
(FOR ADMISSION and IA No.138484/2024-STAY APPLICATION)**

**W.P.(C) No. 379/2024 (X)
(FOR ADMISSION and IA No.133080/2024-GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 431/2024 (PIL-W)
(FOR ADMISSION)**

**W.P.(C) No. 441/2024 (X)
(FOR ADMISSION)**

**W.P.(C) No. 430/2024 (X)
(FOR ADMISSION)**

**W.P.(C) No. 446/2024 (X)
(FOR ADMISSION)**

Date : 11-07-2024 These matters were called on for hearing today.

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 In compliance with the previous order passed by this Court, The National Testing Agency and the Union of India have filed their responses.
- 2 Some of the counsel appearing for the respondents have not been able to receive electronic copies of the responses. Soft copies of the responses shall be supplied to them.
- 3 In order to enable parties to consider the responses which have been filed, List the Petitions for further hearing on 18 July 2024.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**